

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 131 of 2011

Dated : 27th September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Haryana Power Generation Corporation Ltd.
Versus**

....Appellant (s)

H.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Dahiya with
Mr. Vikas K. Gupta &
Mr. Diwaan Chand (Reps.)

Counsel for the Respondent (s): Mr. Anand K. Ganesan for R.1

ORDER

Admit. Issue notice. Mr. Anand K. Ganesan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 20.10.2011. Dasti service is permitted.

Post the matter on **20.10.2011** .

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/SS